

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

OA 1092 of 1997

Present : Hon'ble Mr. Justice M.A.Khan, Vice-Chairman(J)
Hon'ble Mr. S.K. Naik, Administrative Member

S.K. Banerjee & Ors.

- VS -

S.E.Railway

For the Applicants : None

For the Respondents : Mr. K.C. Saha, Counsel

Date of Order : 31-01-2005

ORDER

MR. M.A.KHAN, VC

None for the applicants. Counsel for the respondents has submitted that Sh. S.K. Ghosh, Ld.Counsel for the applicants died in January, 2004. From the order dated 16-8-2004 it appears that the Registry was directed to send notice to the applicants intimating the next date of hearing on 16-11-2004. Accordingly, notice intimating them was sent on 16-8-2004 to appear either in person or engage some other lawyer to argue the case on their behalf. Still nobody appeared on behalf of the applicants on 16-11-2004. To-day also none appears. It seems that the applicants are no more interested to pursue the matter. Accordingly, the O.A. is dismissed for default.

Deoik
Member (A)

M.A.Khan
Vice-Chairman

DKN